

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

(Chief Justice's Secretariat)

The Pr. District & Sessions Judge,

ALL PDJs

No.: S28-53/PSy

Dated: 07-12-2018

Sir,

Hon'ble the Chief Justice has been pleased to issue the following order:

"Sudden holidays taken by Judges have a very deleterious impact on Court work. Cases are fixed for evidence or arguments after long periods of even several months. On account of the Judge taking leave, these cases get adjourned by similar periods. Thus, Court absence results in harassment of lawyers, litigants, witnesses and adversely impacts the administration of justice.

The Court calendar factors in leave at appropriate intervals. The Calendar is carefully finalized taking into consideration needs of Judicial Officers as well. Judicial Officers are, therefore, impressed upon not to seek or proceed on leave on Court working days, save in unforeseeable, exceptional and un-expected emergencies and exigencies.

In case an occasion for taking such leave arises, the Judicial Officer shall make every possible effort to give prior intimation of his/her absence to the lawyers and litigants whose cases are listed on the date(s) of absence. In such eventuality, the cases which are required to be adjourned on account of the Presiding Officer on leave, shall be posted at the earliest date thereafter, preferably within the same or the next month.

The above directions shall be diligently followed and a strict view would be taken of failure to comport to the same."

I am desired to request you to comply with the aforesaid order and also circulate the same among all the Judicial Officers under your control.

**By Order.**

Yours faithfully,

  
(Jawad Ahmed)

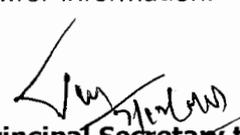
**Principal Secretary to  
Hon'ble the Chief Justice**

No. 553-558/PSy

Dated: 07-12-2018

Copy to the:

- 1) Chief Secretary, Government of J&K, Civil Secretariat, Jammu.
- 2) Registrar General, High Court of J&K, Jammu.
- 3) Registrar Vigilance, High Court of J&K, Jammu.
- 4-5) Registrar Judicial High Court of J&K Jammu/ Srinagar.  
....for information.
- 6) Office file.

  
**Principal Secretary to  
Hon'ble the Chief Justice**